

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:3138
ANSWERED ON:19.08.2011
FUNDS TO POWER PROJECTS
Bahuguna Shri Vijay

Will the Minister of POWER be pleased to state:

(a) the details of the finances provided by the Power Finance Corporation Limited to hydro and thermal power projects where work was shelved on Union Government's orders, State-wise; and

(b) the losses suffered by the Public Sector Undertakings (PSUs) due to the abandoning of power projects midway?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

(a) : Power Finance Corporation (PFC) and Rural Electrification Corporation (REC) provide funds for power projects. None of the projects funded by these agencies have been shelved. However, one project has been affected due to suspension of environmental clearance but has not been shelved yet. The details of the project are given below:

East Coast Energy Pvt. Ltd., coal based thermal project in Srikakulam, Andhra Pradesh:

Capacity : 1320 MW
Cost : Rs.6570 Crores.
PFC sanction : Rs.1902 Crores.
PFC disbursement : Rs.227 Crores.

(b) : As on date no losses have been suffered by PFC or REC due to abandoning of any project. However, if the issue of East Coast Energy project is not resolved then the dues corresponding to amount disbursed by PFC may be affected.